HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App. No. 98/2017

Noor Mohd. ...Applicant(s)

Through: - Mr. M. I. Sherkhan, Advocate

v/s

State of J&K and others

...Non-applicant(s)

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

At the request of learned counsel for the applicant, adjourned.

List on 23.07.2020.

(PUNEET GUPTA)
JUDGE

Jammu 12.06.2020 Shammi